



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 AND 2 & 15 TO 17 AND WILL
BE HEARD ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
15	WP(C)/1891/2008 PART-HEARD, FIXED (HEARING)	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR. K N CHOUDHURY MR. H RAHMAN MR. T C CHUTIA MR. S SAIKIA SC. EDU. ADDL. AG, ASSAM MR. P SAIKIA MR. V M THOMAS SC. SEBA
	WITH			
16	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR. A C BORBORA MR. U K NAIR MR. M SMITH	SC, CBSC SC, EDU
	WITH			
17	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

**[THIS BENCH WILL SIT IMMEDIATELY AFTER
RISING OF THE DIVISION BENCH COMPRISING
OF HONOURABLE THE CHIEF JUSTICE AND
HONOURABLE MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016 FIXED	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
4	PIL(Suo Moto)/4/2023 FIXED	XXX Versus THE STATE OF ASSAM AND 4 ORS	SC, GHC	SC, GMC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

5	PIL/18/2023 FIXED	PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
HEARING				
6	PIL(Suo Moto)/3/2018 FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED MR. D SAIKIA, AG, ASSAM GA,ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. R K D CHOUDHURY, DY. S.G.I. MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MR. S DUTTA
	WITH I.A.(Civil)/2487/2023 in PIL(Suo Moto)/3/2018	DR. JOGENDRA NATH PHUKAN Versus IN RE- THE STATE OF ASSAM AND 14 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	MR. U K NAIR GA, ASSAM SC, FOREST SC, GHC
7	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 2

[THE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE M.K.KALITA
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/75/2019 AT 10:15 AM	MATIRAM MUNDA @ MATKAM MUNDA Versus THE STATE OF ASSAM AND ANR.	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE LANUSUNGKUM JAMIR AND HONOURABLE
MR. JUSTICE MRIDUL KUMAR KALITA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WP(C)/2745/2017 FIXED, WITH LCR	HASMINARA BEGUM @ HASINARA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/4077/2017 FIXED, WITH LCR	ABED ALI Versus THE UNION OF INDIA and 3 ORS.	MS. S RAHANA MR. H R A CHOUDHURY MR. A MATIN MR. J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/4518/2023 B/O	NIRAJ NANDAN SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR B PUSHILAL	SC, A G V B
WITH				
63	WP(C)/4046/2023	NIRAJ NANDAN SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR B PUSHILAL	SC, A G V B

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE
A.D. CHOUDHURY AND WILL SIT AGAIN AFTER
RISING OF THE DIVISION BENCH OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
24 WP(C)/5043/2023 B/O	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
ORDERS			
25 WP(C)/4107/2023 FIXED	SHIW NATH SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MR N ANIX SINGH (R-5) MR M SAHEWALLA (R-5) MR H K SARMA (R-5)
26 WP(C)/4115/2023 FIXED	SUNIL KR. BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM SC, BTC

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	WP(C)/4396/2021 B/O	TOSHEN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU MR G PEGU
60	WP(C)/4451/2021 B/O	PROMOD DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
MOTION				
61	WP(C)/1522/2023 B/O	IMDADUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
62	WP(C)/4995/2023 BY SLIP	DR. BIBEK NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR K P PATHAK MR. M SARMA MR BHARGAV DAS	SC, HIGHER EDU SC, AAU
63	WP(C)/4996/2023 BY SLIP	DR. JAYANTA DEKA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS. E	MR K P PATHAK MR. M SARMA MR BHARGAV DAS	SC, HIGHER EDU SC, AAU
64	WP(C)/5032/2023 B/O	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU
65	WP(C)/5040/2023 B/O	SCHOOL MANAGING COMMITTEE OF DAKSHIN BARJAR L.P SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER GK GOGOI	SC, SEC. EDU.
ORDER (STAY VACATING)				

66	I.A.(Civil)/1988/2023 FIXED in WP(C)/1635/2023 WITH WP(C)/1635/2023 WITH I.A.(Civil)/2468/2023 in WP(C)/1635/2023	DR. PRIYANKA CHOWDHURY AND 2 ORS Versus DR. ARCHITA BHATTACHARYYA AND 16 ORS DR. ARCHITA BHATTACHARYYA AND ANR Versus THE UNION OF INDIA AND 13 ORS DR. NABANITA DUTTA, Versus DR. ARCHITA BHATTACHARYYA AND 15 ORS	MR. B D GOSWAMI MR. D GOGOI MR P H KONWAR MR. M DUTTA MR. A LAHKAR MR. A T SARKAR MS S PATAR MR. D J MAHANTA	SC, HIGHER EDU MR. M DUTTA SC, U G C SC, HIGHER EDU DY.S.G.I. SC, U G C SC, HIGHER EDU DY.S.G.I.
67	WP(C)/7912/2022	DR. RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU SC, U G C
HEARING				
68	WP(C)/3143/2012 FIXED	MANPATI DEKA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR	SC, EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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23)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	CrI.A./135/2023 O Y 5 M 25 D : WITH OFFICE NOTE, LCR 2 FILES, P.B.-2, FIXED	JAGADISH BORKAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	MR M J QUADIR (r-2) MS R MAHANTA (r-2) MR S S ISLAM (r-2) MS S AHMED PP, ASSAM
HEARING				
21	I.A.(CrI.)/160/2023 WITH LCR 6 FILES, FIXED in CrI.A./73/2023 WITH CrI.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR . SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]**

**JUDGMENT OF THE FOLLOWING CASE WILL
BE DELIVERED BY HONOURABLE MR. JUSTICE
K. R. SURANA SITTING SINGLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./149/2020 <u>3 Y 6 M 5 D :</u>	SRI SIRISH DAS Versus THE STATE OF ASSAM AND ANR	MR H AHMED MR. N BARMAN MS P RABHA	MR. R CHETRI PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/2191/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. M ISLAM (r-6) H M ALI (r-6) SC, REVENUE
2	WITH Cont.Cas(C)/199/2022	BANOWARI RABIDAS @ BANOWARILAL RABIDAS Versus PALLAVI SARKAR, IAS AND 3 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 AB/2958/2023 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A ALAM	PP, ASSAM
49 AB/2962/2023 FIXED	CHANDAN SAUD Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
BAIL HEARING (BA)			
50 Bail Appln./2655/2023 WITH LCR, FIXED	ABDUR ROSHID Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
52 WP(C)/5059/2022	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A CHOUDHURY GA, ASSAM MR. S ISLAM MS. A KAUSHAR SC, GAD
MOTION			
53 WP(C)/5038/2023 B/O	SUSHIL TIRKEY Versus FOOD CORPORATION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
ADMISSION			
54 WP(C)/5103/2022 FIXED	MEHBUBA SULTANA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MS. R CHOUDHURY (r-5) MR N RAHMAN (r-5)
55 WP(C)/7586/2022 FIXED	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH			
56 WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH			
57 WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
58 WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, A S T C SC, TRANSPORT

59	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
60	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
61	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
62	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
63	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
64	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
65	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
66	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
67	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
68	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, A S T C SC, TRANSPORT SC, TRANSPORT
69	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, A S T C SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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24)	MRS. V L SINGH	07-09-2023	To	10-11-2023



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[For Wednesday, 30th August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	WP(C)/4943/2023 FIXED	M/S LATALA CONSTRUCTION CO. Versus THE GENERAL MANAGER/CON MALIGAON, NORTH EAST FRONTIER RAILWAY AND 2 ORS.	MS N SAIKIA MRS. R MAHANTA	DY.S.G.I.
51	WP(C)/5042/2023 B/O	M/S INFOTECH SOLUTION AND ANR Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	DY.S.G.I.
52	WP(C)/5044/2023 B/O	M/S MEDHI BROTHERS Versus THE UNION OF INDIA AND 8 ORS	MR S P DAS MR A ALAM MS C BORA	DY.S.G.I. SC, IIT
<u>ADMISSION</u>				
53	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA
<u>WITH</u>				
54	WP(C)/523/2023	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
<u>ORDERS</u>				
55	WP(C)/3812/2023 WITH OFFICE NOTE, B/O	KHANDAKAR JIYAU RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, FOREST
56	WP(C)/4432/2023 FIXED	BABU RAM BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/3257/2018 FIXED	BINOD BORPATRA GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	GA, ASSAM
51	WP(C)/3562/2019 FIXED	WASIM RUSKIN KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MR. U C DAS	GA, ASSAM MR. O P BHATI MR. J I BORBHUIYA MR. T DAS MS F BEGUM MR. A ROY(SC, PNRD) MR. L MOHAN MR. P SARMA MS J DEKA
52	WP(C)/5431/2021 FIXED	NOOR AHMED CHOWDHURY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
53	WP(C)/5533/2021 FIXED	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD

LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	CRP/131/2023 B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus ILA SAIKIA AND 2 ORS	MR. R C PAUL	
ADMISSION				
57	MACApp./344/2023 B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus PUSHPA AGARWAL AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/2547/2023 in MACApp./344/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus PUSHPA AGARWAL AND ORS.	MR. R C PAUL	
58	MACApp./345/2023 B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus KALPANA KATHAR RONGPI AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/2549/2023 in MACApp./345/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus KALPANA KATHAR RONGPI AND ORS .	MR. R C PAUL	
ORDERS				
59	FAO/32/2023 CAVT. NO.05972/023, WITH LCR, FIXED	SUBHAM BUILDWELL WELFARE SOCIETY Versus BISWAJIT TALUKDAR AND ORS.	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR. A A MIR	MR. M K CHOUDHURY(R-1) MR. M DUTTA MR. M DUTTA MR. A LAHKAR (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/1846/2023 in FAO/32/2023	SUBHAM BUILDWELL WELFARE SOCIETY Versus BISWAJIT TALUKDAR AND ORS.	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR. A A MIR	MR. M DUTTA FOR CAVEATOR
60	FAO/38/2023 FIXED	SRIMANTA SHANKAR ACADEMY Versus NANI CHOUDHURY	MR. N BHARALI MR. A IKBAL MR A BHUYAN	

WITH

I.A.(Civil)/2062/2023

in FAO/38/2023

SRIMANTA SHANKAR ACADEMY

Versus

NANI CHOUDHURY

MR. N BHARALI

MR. A IKBAL

MR A BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING			
49 AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
50 AB/2724/2023 FIXED	JEHERUL HOQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR A HUDA	PP, ASSAM
ORDERS			
51 Crl.L.P./53/2022 FIXED in Crl.A./7060/2022 WITH Crl.A./7060/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE Versus THE STATE OF ASSAM AND ANR. PARIMAL CHANDRA ACHARJEE Versus STATE OF ASSAM AND ANR. F	MR. S K GHOSH MS F AHMED MR. S K GHOSH	MR. R ALI (R2) MR. N K MURRY (R2) PP, ASSAM
52 Crl.Pet./745/2023 B/O	JAHDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	WP(C)/4010/2021 WITH OFFICE NOTE, FIXED	SURHAB UDDIN AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DEORI MS. SOMILA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 30/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	AB/2966/2023 FIXED	HARDIK SETHIA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
53	Bail Appln./3014/2023 FIXED	SANTOSH KR. NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MISS. R BORAH MS IVY HUSSAIN MR. T MADHUKALLYA	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/2075/2023 FIXED	MANOJ KUMAR BORAH @ MANOJ BORA Versus THE STATE OF ASSAM	RIYAZ KHAN MR. S K NATH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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22)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
23)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
24)	MRS. V L SINGH	07-09-2023	To	10-11-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 30th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1972/2023 FIXED	TAFIQUE AHMED Versus THE STATE OF ASSAM	MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS G.M. PRADHAN	PP, ASSAM
2	AB/2751/2023 FIXED	BIREN DEORI Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
46 Crl.A./133/2011	DIPEN RAJKONWAR Versus STATE OF ASSAM	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
47 Crl.A./52/2012	MUFOSIL ALI @ MUBOSIL ALI Versus THE STATE OF ASSAM	MS.D J BORAH MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	PP, ASSAM
MOTION (BA)			
48 Bail Appln./3054/2023 B/O	ALOK KONWAR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
49 Bail Appln./3059/2023 B/O.	SEBU BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR A AHMED	PP, ASSAM
MOTION			
50 AB/3001/2023 B/O	RENU MIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
51 AB/3005/2023 B/O	MUSTT. NURUN NEHAAR BEGUM @ NURUN NAHAR BEGUM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

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